

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Sunil Kumar Poddar
District & Sessions Judge
Morigaon

Dated Guwahati, the October, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.DJM/6159 dated 09.10.2020

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail Home LTC for the current block period of 2020-2021, to visit your home town Abhayapuri w.e.f. 17.10.2020 to 04.11.2020 by the shortest possible route, as per existing Rules, as prayed for.

Yours faithfully

Ad/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ **3817-3819** /A. dated **15/10/20**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information and necessary action.


REGISTRAR (VIGILANCE)

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